

Declaration of Assets and Liabilities

Year-2025-2026

श्री शिवशंकर ठाकुर
13/2/26

I, **Shiv Shankar Thakur** son/daughter/wife **Bijay Thakur** aged **41** Years, belonging to **Bihar Legislative Assembly** service and presently working as **Office Attendant** given here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

3708
13/2/26

238

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Wife (s) Kanchan Kumari	Dependant-1 Nandani Kumari	Dependant-2 Taniya Kumari	Dependant-3 Muskan	Dependant-4 Bhavya
(i)	Cash	Rs- 15000/-	5000	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Saving A/c Rs-11000 PNB Bank Saving A/c Rs.-3300 HDFC-22000	PNB Bank Rs.-4500/- Gramin Bank Rs.-2500/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy No.- 167727315 Premium- 84156.86 Yearly	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle- Hero Glamour No.- BR08K8444	Nil	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-15 gm (Approx) Silver-20gm (approx)	Gold-30 gm (Approx) Silver-150gm (approx)	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Home Appliance Rs.-70000	Home Appliance Rs.-35000	Nil	Nil	Nil	Nil

Shiv Shankar Thakur
Date - 13/02/26

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancestar land my share- 1 bigha (value-6 Lakh)	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	1. Bhagalpur-1kattha(value-12lakh) 2. makshashpur-2kattha (value-5 lakh) 3. Amritsar- 40gaj (value-3 lakh)	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flate Amritsar- 50gaj (value-3lakh)	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2025
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

Shiv Shankar Thakur
Date - 13/02/26

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No.- APIPT7160B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: *Shiv Shankar Thakur*

Name of Employee: **Shiv Shankar Thakur**

Designation: **Office Attendant.**

Department: **BIHAR VIDHAN SABHA**

Place: **PATNA**

Date: **13-02-2026**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.